

**DISTRICT & SESSIONS COURT, PUNE.**

**Read** : Letter issued by the Hon'ble High Court  
vide O.No.B.(Gen.)-1001/2021/1611 dt.  
26.11.2021.

**No.Gen./3857/2021,**

**Dated : 02-12-2021.**

In view of the Hon'ble High Court Letter under reference, the undersigned is pleased to pass the following order:-

**ORDER**

1. All the concerned Courts, functioning with the Judicial District, Pune, in where the petty cases are pending for disposal, shall remain open on the day of 'National Lok Adalat' i.e. 11<sup>th</sup> December, 2021 (2<sup>nd</sup> Saturday) as working day for disposing of petty cases.
2. All the concerned Courts with Judicial District, Pune, are hereby directed to undertake special drive on three working days preceding the day of 'National Lok Adalat' i.e. on 8<sup>th</sup>, 9<sup>th</sup> and 10<sup>th</sup> December, 2021 (working Wednesday, Thursday and Friday) to dispose of cases u/Sec256 and Sec.258 of The Code of Criminal Procedure.
3. Further they are requested that the record in respect of such petty cases shall be maintained separately. The data be forwarded to the Secretary, District Legal Services Authority, Pune, for onward transmission to the Member, Secretary, Maharashtra State Legal Services Authority, High Court, Bombay.

All the concerned should take note of this order and act accordingly.

District Court, Pune  
Date:- 02.12.2021

**Sd/-**  
(Sanjay A. Deshmukh)  
Principal District Judge, Pune.

Forwarded with compliments to all the concerned officials,  
for information and necessary action.

No.Gen./~~3857~~/2021,  
District & Sessions Court,  
Pune.  
Date: 02-12-2021.

By Order; 1

  
Registrar,

District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District.
- (ii) All the concerned Officials,
- (iii) All the Head of the Branches,  
District Court, Pune.
- (iv) The President, Pune Bar Association, Pune.
- (v) The District Government Pleader, Pune .
- (vi) The Commissioner of Police, Pune.
- (vii) The Superintendent of Police, Pune.
- (viii) The Assistant Director & Public Prosecutor, Pune.